

**HIGH COURT OF ANDHRA PRADESH
COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2025**

Form 1

List of cases e-filed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate E-mail ID	Date of Registration	Date of e.filing
1	High Court of Andhra Pradesh	--	--	--	--	--	--	--

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No	Court	District	Case No.	Petitioner name vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	Distri ct	Case No.	Petitioner Name Vs. Respondent Name	Advocat e	Date of Registr ation	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/S ettled)	Date of Executio n of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COMC A/17/2021	Rashtriya Ispat Nigam Limited RINL Vs. 1. M/s Mauria Udyog Limited 2. Smt Kommu Suvarchala 3. Honble Sri Justice O N Khandelwal 4. Sri D Tarakaram	Vivek Chandra Sekhar S	29-07-2021	--	06-02-2025	1288	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COMC A/27/2024	Hindustan Petroleum Corporation Limited VS. BGR Energy Systems Limited	Sreekan th Reddy Ambati	15-10-2024	--	12-02-2025	120	Disposed Of No Costs	--	--	Order 23, Rule 1&2 of C.P.C
3.	High Court of Andhra Pradesh	--	ICOM AA/3/2024	Sarala Foods Private Limited VS. 1. Zion Shipping Limited 2. M/s Sri Seetaramanjane ya Sortex 3. M/s Amit Chawal Udyog 4. Kakinada Seaports Limited	Moguluru Iswarya	16-07-2024	--	18-02-2025	217	Disposed Of No Costs	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	145	3	3	145